

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-182-2020**

M.R.F. Limited

... Petitioner

Versus

Vency Lobo & Anr.

... Respondents

Shri G.K. Sardesai, Advocate for the Petitioner.

Shri Akshay Shirodkar, Advocate for the Respondent No.1.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 12 October 2020****P.C. :**

The first respondent's counsel seeks two weeks' time. According to him, he could not get in touch with the first respondent to ascertain about the gainful employment he is said to have secured when he was out of service.

2. Post the matter on 29.10.2020.

DAMA SESHADRI NAIDU, J.

NH